



ITA No.539/Mum/2016  
Shri Naushad M. Mallick  
Assessment Year :2007-08

**आयकर अपीलीय अधिकरण “बी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“B” BENCH, MUMBAI**

**माननीय श्री महावीर सिंह, न्यायिक सदस्य एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, JM AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**

आयकर अपील सं./ I.T.A. No.539/Mum/2016  
(निर्धारण वर्ष / Assessment Year: 2007-08)

<b>Shri Naushad M. Mallick</b> Lake Castle C.H.S. C-Wing Flat No.802, 8 <sup>th</sup> Floor, Hiranandani Garden, Powai Mumbai- 400 076.	<b>बनाम/ Vs.</b>	<b>Income Tax Officer-3(1),</b> Ashar I.T. Park Wagle Industrial Estate Mumbai- 400 604.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. <b>AIMPM-5059-P</b>		
(□ पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	None
<b>Revenue by</b>	:	Ms. Kavita P. Kaushik- Ld. DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	27/11/2019
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	27/11/2019

**आदेश / ORDER**

**Manoj Kumar Aggarwal (Accountant Member)**

1. Aforesaid appeal by assessee for Assessment Year [in short referred to as ‘AY’] 2007-08 contest confirmation of certain additions by Ld. Commissioner of Income-Tax (Appeals)-2, Thane.
2. When the appeal was called for hearing, none appeared for the assessee and therefore, the matter was proceeded with *ex-parte qua* the assessee.



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3. The Ld. Departmental Representative, at the outset, submitted that the appeal was filed with a delay of 24 days and therefore, the appeal deserves to be dismissed on this preliminary issue.

4. Upon careful consideration of case-records, we find that registry has noted a delay of 24 days in filing of the appeal, the condonation of which has been sought by the assessee on the strength of letters dated 15/12/2015 & 03/02/2016. However, we find that no supporting documents or affidavit affirming the same has been filed. Not convinced with assessee's submissions, we dismiss the appeal for want of condonation of delay.

5. Resultantly, the appeal stands dismissed.

*Order pronounced in the open court on 27<sup>th</sup> November, 2019.*

Sd/-

Sd/-

**(Mahavir Singh)**

**(Manoj Kumar Aggarwal)**

न्यायिक सदस्य / **Judicial Member**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 27/11/2019  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.